

information is being collected and will be laid on the Table of the House.

**Repair of N.H.No. 43 at Sunki Ghat**

1796. **SHRI K. PRADHANI:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Orissa have forwarded any estimate for the repair of National Highway No. 43 at Sunki Ghat which was damaged due to landslides; and

(b) if so, the funds provided/proposed to be provided by the Union Government for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (**SHRI JAGDISH TYTLER**): (a) and (b). Yes, Sir. An estimate for cyclone damages to Sunki Ghat on NH43 was sanctioned for Rs. 8.57 lakhs in February, 1991 and the full amount against this estimate has already been released. Further, two works, one for protection against valley slips for Rs. 24.35 lakhs, and another for construction of retaining walls amounting to Rs. 10.86 lakhs, have been sanctioned on 30-10-91 and 20-2-92 respectively. One more estimate under flood damages involving some repairs at Sunki Ghat has been received recently. Mean-time, Rs. 30.00 lakhs have already been relased on *ad hoc* basis for repairs of urgent nature on all National Highways in Orissa which includes this stretch also.

**Group Insurance Scheme for Landless Agricultural Labourers**

1797. **SHRIMATI KRISHNENDRA KAUR (DEEPA):**  
**SHRI BALRAJ PASSI:**  
**PROF. SHRIMATI RITA VERMA:**  
**DR. LAXMINARAYAN PANDEYA:**

Will the Minister of FINANCE be pleased to state:

(a) the number of beneficiaries under the Group Insurance Scheme for Landless Agricultural Labourers, as on December 31, 1991, Statewise; and

(b) the number and amount of claims settled under this scheme during 1991 in each State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (**SHRI DALBIR SINGH**): (a). The State-wise statistics are not maintained by the Life Insurance Corporation of India. However, the number of beneficiaries under the Group Insurance Scheme for landless agricultural labourers has been estimated to be 1.5 crores.

(b) The number and amount of claims settled under the Group Insurance Scheme for Landless Agricultural Labourers during the period from 1.4.1991 to 31.12.1991, Zone-wise, indicating the States covered thereunder, are given below:-

Zones to 31.12.1991	Claims settled during the period from 1.4.1991	
	No. of Claims	Amount (Rs.)
1	2	3
<b>NORTHERN ZONE</b>		
Haryana	510	5,10,000
Himachal Pradesh	NIL	NIL

*Zones  
to 31.12.1991*

*Claims settled during the period from 1.4.1991*

	<i>No. of Claims</i>	<i>Amount (Rs.)</i>
<i>1</i>	<i>2</i>	<i>3</i>
Jammu & Kashmir	5	5,000
Punjab	325	3,25,000
Rajasthan	262	2,62,000
Chandigarh (U.T.)	195	1,95,000
Delhi	95	95,000
<i>EASTERN ZONE</i>		
Arunchal Pradesh	NIL	NIL
Assam	107	1,07,000
Bihar	273	2,73,000
Meghalya	NIL	NIL
Mizoram	NIL	NIL
Manipur	NIL	NIL
Nagaland	NIL	NIL
Orissa	1053	10,53,000
Sikkim	NIL	NIL
Tripura	NIL	NIL
West Bengal	2197	21,97,000
Andaman & Nicobar	NIL	NIL
<i>CENTRAL ZONE</i>		
Madhya Pradesh	803	8,03,000
Uttar Pradesh	498	4,98,000

<i>Zones to 31.12.1991</i>	<i>Claims settled during the period from 1.4.1991</i>	
	<i>No. of Claims</i>	<i>Amount (Rs.)</i>
<i>1</i>	<i>2</i>	<i>3</i>
<b>SOUTHERN ZONE</b>		
Kerala	1644	16,44,000
Tamil Nadu	6341	63,41,000
Lakshadweep	NIL	NIL
Pondicherry	NIL	NIL
<b>SOUTH CENTRAL ZONE</b>		
Andhra Pradesh	3933	39,33,000
Karnataka	1413	14,13,000
<b>WESTERN ZONE</b>		
Goa	366	3,66,000
Gujarat	6540	65,40,000
Maharashtra	2201	22,01,000
Dadra & Nagarhaveli	NIL	NIL
Daman & Diu	NIL	NIL
<b>Total for Corporation:</b>	<b>28861</b>	<b>2,88,61,000</b>

**Concessional Assistance from Multilateral Agencies**

1798. SHRIGEORGE FERNANDES:  
SHRI SANAT KUMAR  
MANDAL:

Will the Minister of FINANCE be pleased to state:

(a) whether any consensus has been reached regarding concessional assistance

to India from the Asian Development Fund During the recently held Denor's meeting in London;

(b) if so, the details thereof?

(c) if not, whether this will effect India's plans for augmenting the flow of concessional assistance from multilateral agencies during the coming years; and

(d) the steps taken by the Government to overcome this problem?